

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/06/2017 AT 02.30 PM**

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**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**  
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**APPLICATION NUMBER** :

**PETITION NUMBER** : TCP/168/ (IB)/2017

**NAME OF THE PETITIONER(S)** : T. KETTIMUTHU

**NAME OF THE RESPONDENT(S)** : M.P. SHAN TEX PVT LTD

**UNDER SECTION** : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

**ORDER**

Matter called. No representation on behalf of both the parties. The Registry is directed to issue notice to both the sides. Put up on 17.07.2017 at 2.30 P.M.

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K. Anantha Padmanabha Swamy)  
Member (Judicial)

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